

ANNEXURE-4

Name of the Corporate Debtor: Venkat Estates Private Limited

Date of Commencement of CIRP - 04.06.2025 Case No. CP (IB) 88/BB/2025

List of Creditors As on 18.11.2025

List of Un Secured Financial Creditors [USFC]

S.No	Name of the Creditors	Details of claim Received		Details of claim admitted						(Amount in Rupees)		
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party	% of Voting Share	Amount of Contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification and subject to acceptance with proof of documentary evidences.	Remarks if any
1	Praveen kumar	02.07.25	11,07,333.00	11,07,333.00	Form C - Advance given for Flat Booking	0	No	0.77%	0	0	0	Note 1
2	Nithesh Kumar	05.07.25	8,60,398.00	8,60,398.00	Form C - Advance given for Flat Booking	0	No	0.59%	0	0	0	Note 1
3	Sunny Narayan		56,16,657.00	56,16,657.00		0	No	3.88%	0	0	0	B-215 Under legal dispute
	Total Claims Tally		75,84,388.00	75,84,388.00				5.24%				

Note1: Seems to be legal clarification due to reason that repeated sale agreement done with multiple parties of A-Block 204 and D- Block 433

For Venkat Estates Private Limited
The Company Under CIRPCS Raghunathan Krishnasamy
M.Com, FCMA, FCS, FIP
Resolution Professional
NCLT Case No. CP/IB/88 of 2025